

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2016 &  
IA NO. 203 OF 2016**

**Dated : 24<sup>th</sup> August, 2016**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

**In the matter of :**

**Ravikiran Power Projects Pvt. Ltd. ...Appellant(s)  
Versus  
Gulbarga Electricity Supply Co. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh Madiyal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1 to 4

**ORDER**

List the matter on **29.09.2016**. In the meantime, pleadings be completed.

**(T.Munikrishnaiah)  
Technical Member**  
*ts/mk*

**(Justice Ranjana P. Desai )  
Chairperson**